A.12034/06/2020-Ad.III.B

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi-110066
Dated: 2022.

To
All Chief Commissioners/ Director General
Under CBIC

Subject: Recruitment to the post of Havaldar in CBIC along with MTS Examination, 2021- reg.

Sir/Madam,

It is informed that the matter regarding exemption from certain PET/PST conditions for the permissible disabilities for PwDs for Havaldar has been examined by the Board in consultation with all CCAs and DGHRD of CBIC.

2. In this regard, a table linking permissible disabilities for PwDs for Havaldar and PET/PST conditions which can be exempted for such candidates has been finalised in view of suggestions received from CCAs and the same is shared for information and necessary action by CCAs:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Suitable category for disability benchmark for Havaldar post</th>
<th>Exemption in PET/PST</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>HH</td>
<td>No exemption</td>
</tr>
<tr>
<td>2</td>
<td>OA</td>
<td>May be exempted from Cycling only</td>
</tr>
<tr>
<td>3</td>
<td>OL</td>
<td>May be exempted from both Walking &amp; Cycling</td>
</tr>
<tr>
<td>4</td>
<td>OAL</td>
<td>May be exempted from both Walking &amp; Cycling</td>
</tr>
<tr>
<td>5</td>
<td>LC</td>
<td>May be exempted from both Walking &amp; Cycling</td>
</tr>
<tr>
<td>6</td>
<td>AAV</td>
<td>No exemption. However, if due to acid attack, the candidate suffers from orthopedic disability i.e. OA, OL, OAL then above exemptions for OA, OL and</td>
</tr>
<tr>
<td>7</td>
<td>MD involving above categories</td>
<td>OAL will apply Above exemptions for HH, OA, OL, OAL, LC and AAV will apply</td>
</tr>
</tbody>
</table>

Abbreviations used: HH=Hard of Hearing, OA=One Arm, OL=One Leg, OAL=One Arm & One Leg, LC-Leprosy Cured, AAV=Acid Attack Victim, MD=Multiple Disabilities.

**Note:** As per RRs in force, for the post of Havaldar in Directorates, physical test involves only walking. The said RRs do not prescribe for any cycling test. Therefore, as per RRs in force, cycling test is not relevant for the candidates for the post of Havaldar in Directorates.

3. It is also informed that in case of medical examination of the persons with disability for a post identified as suitable to be held by a person with a particular kind of disability, the concerned Medical officer or Medical Board shall be informed beforehand about the categories identified as suitable for the job and the physical requirements parameters, so that the candidates can be examined medically keeping this fact in view.

Signed by Mohammad Ashif  
Date: 28-03-2022 14:53:10  
Yours Faithfully

(Mohammad Ashif)  
Under Secretary to the Govt. of India  
Tel. No.: 011-26162780  
E-mail: mohammad.ashif@nic.in

Copy to:

i. The Under Secretary (P&P-I), Staff Selection Commission, Block No-12, CGO Complex, Lodhi Road, New Delhi-110003- along with details of Nodal Officers appointed by CCAs in this matter for information in continuation to Board’s letter of even number dated 17.03.2022.

ii. ADG (HRM-II), DGHRD, Customs & Central Excise, 409/8, Deep Shikha, Rajendra Place, New Delhi-110008- for information